## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.43/(MAH)/2004 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2016

NAME OF THE PARTIES: M/s. Tresories Trades Pvt. Ltd.

V/s. M/s. Club Cabana Recreation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 247(1A) of the Companies Act 1956.

S. No. NAME DESIGNATION SIGNATURE

Manisha Virkham Advocate for Petitioner Almehn

1/6 Divy sheet Associates.

Reghan Cupta

ille Wacha Chandy a Co.
for hispandent Nos. 3 to 5

Sagar Grhogne

R.S. Branar

ille Maniani & W.
For Resp. Nos. 1 & 2

## <u>ORDER</u>

## C.P. NO. 43/247(1A)/CLB/MB/2004

1. Ld. Counsel from both the sides are present.

- 2. Since Ld. Counsels representing Petitioner and the Respondent have been newly appointed, therefore, pleadings are exchanged. Under the circumstances, matter is adjourned.
- As per consent of both the sides, matter adjourned for next hearing on 2<sup>nd</sup> February, 2017.

Dated 15.12.2016

Shri M.K. Shrawat Member (Legal)